

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 22
(IB)-79(PB)/2024

IN THE MATTER OF:

Lekhraj Bajaj Liquidator Embedinfo
Technologies India Private Limited

.... Petitioner

v.

Insolvency And Bankruptcy Board Of
India

.... Respondent

Order U/s. 59 of (IBC)

Order delivered on 08.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

(HEARING THROUGH PHYSICAL MODE & VC)

PRESENT:

For the RoC : None

For the Respondent :

ORDER

We disapprove the conduct of the RoC in not responding to this petition nor appearing through VC. List the matter on **30.04.2024 for appearance of RoC.**

Copy of this order be sent to DG, Corporate Affairs and MCA.

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

08.04.2024
Lalit